Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,2016

Name of the Corporate Debtor :Indian Pulp & Paper Pvt. Ltd. ; Date of commencement of CIRP : 22-07-2022 ; List of Creditors as on : 21-02-2023

List of operational creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of emplo yee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Ballabh Bagri	NA	12.09.2022	25,58,225.00	25,58,225.00	ESI, PF, TDS	NA	NA	0	0	-	0	NA
	1			**25,58,225.00**	**25,58,225.00**								